

THE GAUHATI HIGH COURT AT GUWAHAT

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-28/2003(Pt.)/7781 /A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Sanjay Hazarika,
District and Sessions Judge,
Hailakandi.

Dated Guwahati the 12th September, 2022.

Sub: **Station leave permission.**

Ref:- Your letter No. JHD/V/2022/5/4634, dtd 09.09.2022.

Sir,

With reference to the above, I am directed to inform you that your prayer for **station leave permission, along with the official vehicle, at own cost, from the evening of 09.09.2022 till the morning of 12.09.2022**, has been granted. The Addl. District & Sessions Judge, Hailakandi will remain in charge of your Court and office in your absence.

Yours faithfully,

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JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-28/2003(Pt.)/7782/A, dated , 12-09-2022

Copy to :

1. The Project Manager, Gauhati High Court.

SPH
JT.REGISTRAR (VIGILANCE) *Rat*